Small Savings Scheme

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Shri Rameshwar Tantia:
Shri D. C. Sharma:
Shri Hem Barua:
Shri B, S. Murthy:
Shri Anirudh Sinha:
Shrimati Ila Palchoudhurl:
Shri Jaganatha Rao:
Shri Raghunath Singh:
Shri Vajpayee:
Shri Ghosal:
Shri B, Das Gupta:
Shri B, Das Gupta:
Shri Kalika Singh:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 2060 on the 20th December, 1967 and state what further steps, if any, have been taken to accelerate the collections under the Small Savings Scheme?

The Deputy Minister of Finance (Shri B. E. Bhagat): Amongst the recent measures taken, mention may be made of sale of Treasury Savings Deposit Certificates through authorised agents on commission, increase in the rate of interest on 15-Year Annuity Certificates, permitting the pledging of National Plan Savings Certificates with the scheduled banks and cooperative societies, increased recruitment of authorised agents and celebration of Savings Fortnights by conducting special drives.

Shri Rameshwar Tantia: May I know whether the steps taken by the Government have yielded results and, if so, will the Government give us any idea about that?

Mr. Speaker: That is in the report submitted to the House by the Finance Ministry. Shall I now ask him to present a report on the savings during the year?

Shel Rameshwar Tantia: I want to know whether the new step which the Government has taken has yielded any results.

Shri B. R. Bhagat: For the information of the House I may say that

those steps have yielded results and the proof of it is that the investments in small savings have gone up. In January it was Rs. 5-6 crores and in February Rs. 7-5 creres, so against Rs. 1-8 crores and Rs. 2-5 crores during the corresponding months of the previous year.

Shri Dasappa: May I know whether the advisory committee appointed to advise the Government on small savings has met during the last one year? Who was the chairman previously and who is the chairman now.

Mr. Speaker: Are you referring to the Central Advisory Committee?

Shri Dasappa: Yes.

Mr. Speaker: Has there been any change?

Shri B. R. Bhagat: Our senior colleague, who is sitting in front of me, was the chairman. But since he became the Minister, he resigned it because he had other preoccupations in the new responsibility. The former Finance Minister made several attempts to persuade some hon. Members of the House, as well as others, to accept the Chairmanship of the Committee; but it could not be done. Very soon we are going to have a chairman and it is expected that the Committee will function soon.

Shri Dasappa: When did it hold its last meeting? That has not been answered.

Shri B. E. Bhagat: No meeting has been held since the previous chairman resigned.

Shri Dasappa: When?

Shri B. R. Bhagat: I think it was early last year.

Shrimati Mailda Ahmed: May I know the State-wise numbers of authorised agents recruited so far?

Mr. Speaker: A separate question may be put.

Shri Tyagi: Has there been any percentage earmarked for State

Governments who will be actually collecting this fund, so that they could utilize that percentage in their own areas?

Oral Answers

Shri B. R. Bhagat: Yes. That is one of the methods to create incentive. The State Governments' share has been increased to two-thirds of the net collections made in the respective States and so all the State Governments are very eager to accelerate the drive.

Shri Gajendra Prasad Sinha: Last year there was a shortfall in the receipt under the small savings scheme. May I know whether the Government has ascertained the reasons for this? Is it a fact that the drought situation in some of the States has affected the collection of small savings?

The Minister of Commerce and Industry and Finance (Shri Morarii Desai): The reason was that the drive was not as effective as it should have been. There will always be some drought in one place or another in this huge country. So, that did not affect the collection.

श्री सिंहासन सिंह: क्या मरकार ने ऐसा भादेश निकाल रखा है कि एक व्यक्ति एक ही पोस्ट माफिस में म्रपना एकाउंट रख सकता है?

श्री अप्राप्त भगतः यह तो सुविधा के **जन्**सार होता है । जिसे जिस पोस्ट-धाफिस में सुविधाजनक मालुम पड़े वह उसं में हिसाब रख सकता है।

श्री सिहासन सिह : क्या एक पोस्ट भाफिस के अलावा जहां वह चाहे दो या तीन **कोस्ट** ग्राफिसों में भ्रपना हिसाब रख सकता **8** ?

श्री ब॰ रा॰ भगत : ऐसी कोई भी दरस्थास्त तो ग्रभी तक हम लोगों के पास भागी नहीं है। भगर भावेगी तो हम उस पर विचार कर सकते है कि यह व्यावहारिक होगाया नहीं।

Shri Tangamani: The hon, Deputy Minister has stated that the State Governments are intensifying their drive for small savings collection. May I know whether any complaints have been received from the population that coercion is being applied by the revenue authorities in collecting this?

Shri Morarji Desai: Not so far.

Mr. Speaker: Some amount of inducement can always be there.

Shri Tangamani: We should not go to the other extreme.

Shri Sadhan Gupta: Coercion is represented as inducement.

Mr. Speaker: Every hon, Member must help in getting some savings for the country. I may remind them that the Government of the day is the only agency for working in the larger interests of the country. Further, Government acts for the whole country. Therefore, every hon. Member will try to accelerate the pace to the best of his ability, except where a policy is involved where he has to fight.

Doltabad Finds

*1290. Shri Abdul Lateef: Will the Minister of Education and Scientific Research be pleased to state:

- (a) whether it is a fact that in the Moza Doltabad, Tehsil Nagina of District Bijnor (U.P.), whenever some excavations are done, people find numerous remains of what appears to be buried city extending over a wide area; and
- (b) whether it is proposed to carry out an archaeological survey of this region in the near future?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimaii): (a) No. Sir.

(b) Yes, Sir. This region will be surveyed in due course.